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**BEFORE THE ADJUDICATING AUTHORITY  
(NATIONAL COMPANY LAW TRIBUNAL)  
AHMEDABAD BENCH  
AHMEDABAD**

**Inv. P 3/2018 in IA 419/2017 In C.P. (I.B) No. 40/7/NCLT/AHM/2017**

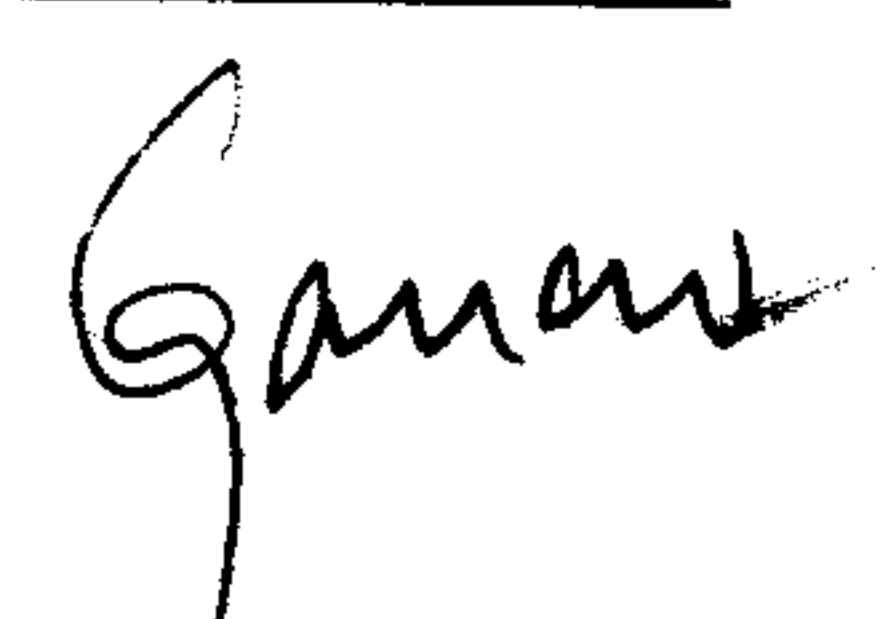
Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**  
**Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.01.2018**


Name of the Company: Edelweiss Asset Reconstruction Co. Ltd.  
V/s.  
Essar Steel Ltd.

Section of the Companies Act: Section 60(5) of the Insolvency and Bankruptcy Code

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	MR. MIHIR THAKOR, Sr. Adv		Respondent No. 2 IA 419/17	
2.	with MR. UNMESH SHUKLA, Adv			
2.	with MR. GAURAV MATHUR, Adv			
	for R 2			

1.	MR. SAURABH GOPALAKA, Sr. Adv		Applicant in IA 419/17	
2.	MR. ADHISHK MUKHERJEE, Adv			
3.	MR. SAHIL LUNAH, Adv.			
4.	MR. NATH LUNAH, Adv			

1.	Mr. Ameysa Gokhale, Adv.		I/b Shashay Amoschand Mangaldas and Co. for Edelweiss, Applicant	
2.	Mr. Shalin Jani, Adv.			

Sr. Adv Mr Percy Kavira  
with Saurabh Amoschand (Adv)

R 1  
(OSPIC)



**ORDER**

Learned Advocate Mr. Ameya Gokhale with Learned Advocate Mr. Shalin Jani i/b Shardul Amarchand Mangaldas & Co. present for Applicant in Inv P 3 of 2018.

Learned Senior Advocate Mr. Mihir Thakore with Learned Advocate Mr. Unmesh Shukla with Learned Advocate Mr. Gaurav Mathur present for Respondent no. 2 in IA 419/2017.

Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Mr. Abhishek Mukherjee with Learned Advocate Mr. Sahil Shah with Learned Advocate Mr. Parth Shah present for Applicant in IA 419/2017.

Learned Senior Advocate Mr. Percy Kavina with Learned Advocate Mr. Saurabh Amin present for Respondent no. 1 (OSPIL).

Reply filed by SREI Infrastructure ltd.

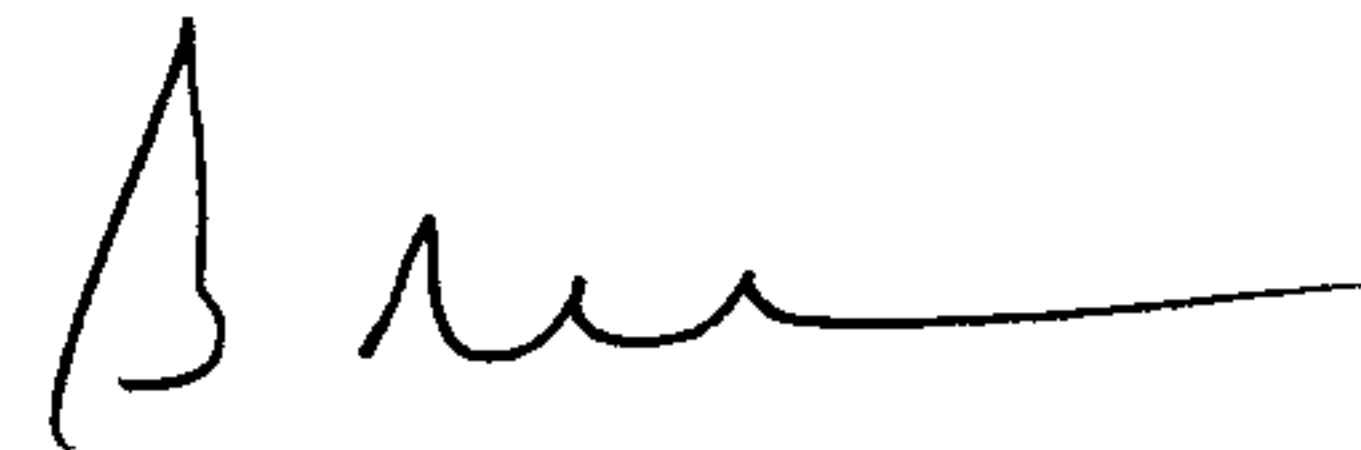
Heard arguments of learned Counsel for Intervener.

For hearing arguments of Respondents in Intervening application.

List the matter on 02.02.2018.



**MANORAMA KUMARI**  
**MEMBER JUDICIAL**



**BIKKI RAVEENDRA BABU**  
**MEMBER JUDICIAL**

Dated this the 30th day of January, 2018.